

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1321/2019  
IN  
PETITION NUMBER : IBA/332/2019  
NAME OF THE PETITIONER : Ashok Velamur Seshadri (RP) M/S R.A. Samy Trading  
NAME OF THE RESPONDENTS : A Raghuram & 1 Another  
UNDER SECTION : Sec 45, 49, 66 & 69 of IBC, 2016

**ORDER**

Ld. Counsel Mr. Vipin Warriar for the Applicant is present. Counsel for the  
Respondent is represented by Ld. Counsel Ms. Varuni Mohan.

The Respondent Counsel seeks time.

At request of the Respondent, matter is adjourned to **27.05.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs